

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1281
ANSWERED ON:26.11.2009
MINORITIES UNDER BPL CATEGORY
Verma Shri Sajjan Singh

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government proposes to carry out any survey for identifying the minorities including Muslims living Below Poverty Line (BPL) in each State including Madhya Pradesh;
- (b) if so, the details thereof;
- (c) the schemes formulated for improving the economic condition of the minorities including Muslims;
- (d) the amount allocated under these schemes during each of the last three years and the current year; and
- (e) the details of the plan for proper implementation and monitoring of these schemes?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) No, Madam.

(b) Does not arise.

(c) National Minorities Development and Finance Corporation (NMDFC), a Public Sector Enterprise under the administrative control of the Ministry of Minority Affairs, provides loans through State Channelising Agencies (SCAs) and Non- government Organizations (NGOs) at concessional rates for self employment/ income generating activities to persons belonging to the minority community living below double the poverty line, under its various schemes viz. Term Loan, Micro Financing, Mahila Samridhi Yojna, Vocational Training and Marketing Assistance etc.

The scheme of Multi- Sectoral Development Programme (MSDP) being implemented by the Government aims, inter- alia, at improving the selected socio- economic and basic amenities parameters in the Minority Concentration Districts (MCDs) during the Eleventh Five Year Plan period. The Government is also implementing coaching/ scholarship schemes for students belonging to minority communities which aim to equip them for higher education and securing jobs.

(d) The scheme-wise and state-wise details of amount sanctioned under the schemes MSDP and coaching/ scholarship schemes for the last three years and current year are available on the Ministry's web-site viz. www.minorityaffairs.gov.in .

Government of India has released the following central equity contribution to NMDFC for implementation of its schemes:-

Year Central Equity
Contribution

2006-07 Rs. 18.29 Crore

2007-08 Rs. 70.00 Crore

2008-09 Rs. 75.00 Crore

2009-10 Rs. 125.00 Crore

(d) The physical and financial targets for the National Minorities Development & Finance Corporation schemes are laid down through Memorandum of Understanding (MOU) between the Government and NMDFC and the progress of achievements are monitored

through quarterly review meetings. An Over-sight Committee at the Central level and at the State level including the District Level committee set up for implementation of the Prime Minister's New 15 Point Programme for the welfare of minorities monitor the progress of MSDP scheme. In respect of Coaching and Scholarship Scheme, which are monitored by the Centre and the State Governments, schemes envisage carrying out specific studies to assess their impact.